

production of 1,29,000 tonnes of nitrogen per annum.

(c) According to the Ministry of Agriculture and Irrigation, the supplies of nitrogen were to the extent of 83% of the allotments made to the State during August—October period. For phosphates the supplies were over 100% of the allotments.

#### TRAINS CANCELLED IN BIHAR

\*290 SHRI M. KADERSHAH: Will the Minister of RAILWAYS be pleased to state :

(a) the number of trains cancelled during the period 2nd November to 9th November, 1974 in Bihar on account of the agitation led by Shri Jaiprakash Narayan; and

(b) the total loss in revenue on account of the cancellation of these trains; and

(c) whether a request for the cancellation of trains was made by the Government of Bihar or by the Central Government?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) A total of 27 pairs of passenger carrying trains were cancelled fully/partially during 2nd to 9th November, 1974 on account of Patna and Bihar Bandhs.

(b) The approximate loss in earning is estimated to be Rs. 1.35 lakhs.

(c) These cancellations were made in consultation with Bihar Government.

#### COCHIN REFINERY

\*291. DR. Z. A. AHMAD : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that breach of contracts by two foreign firms with the Cochin Refinery in 1973 has affected the performance of the refinery; and

(b) if so, what are the names of the firms, the nature of the contracts and how it adversely affected the working of the refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA : (a) and (b) During the year 1973, Cochin Refinery had two contracts, one with C.F.P. of France for supply of crude oil and the other with M/s. Triton Shipping Inc. of U.S.A. for transportation of crude.

The contract with C.F.P. provided that it was renewable every year. With effect from 1st January, 1974, C. F. P. did not renew the contract in view of the difficult crude supply situation in the world market. There was, however, no breach of contract by C. F. P. In May, 1973 M/s. Triton Shipping Inc. unilaterally terminated the contract with Cochin Refinerles Limited. The non-renewal of the crude supply contract by C.F.P. and the termination of contract by Triton together with other factors such as non-availability of the right type of crude, have affected the throughput and profitability of the Cochin Refinery.

#### मिट्टी के तेल की मांग तथा पूर्ति

292. श्री सुब्रमण्यम् स्वामी :

डा० राम कृपाल सिंह :

श्री ओम प्रकाश त्यागी :

श्री जगदीश प्रसाद माथुर :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान प्रतिवर्ष राज्यवार, मिट्टी के तेल की मांग तथा पूर्ति की स्थिति क्या रही और इस सम्बन्ध में इस समय क्या स्थिति है ;

(ख) ग्रामीण, शहरी तथा महानगरों के क्षेत्रों में इस समय प्रति व्यक्ति मिट्टी के तेल की मांग तथा पूर्ति की क्या स्थिति है; और

(ग) सुदूर वनवासी, पर्वतीय तथा ग्रामीण क्षेत्रों में मिट्टी का तेल सस्ती दरों पर सुगमता से उपलब्ध कराने के लिए सरकार द्वारा क्या कदम उठाए गए हैं अथवा उठाए जाने का विचार है ?

†[DEMAND AND SUPPLY OF KEROSENE

\*292. SHRI SUBRAMANIAN  
SWAMY :

DR. RAMKRIPAL SINHA:  
SHRI OMPRAKASH TYAGI:  
SHRI JAGDISH PRASAD  
MATHUR :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

†] English translation.